

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT

PROCEEDINGS OF

Petition(s) for Special Leave to Appeal (C) No(s). 11564/2018

(Arising out of impugned final judgment and order dated 05-02-2018
in FA No. 227/2007 passed by the High Court Of Judicature At
Allahabad)

DEV BRAT & ORS.

Petitioner(s)

VERSUS

COLLECTOR VARANASI U. P.

Respondent(s)

(IA No. 65666/2018 - EXEMPTION FROM FILING O.T.)

Date : 01-08-2024

PRESENT :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
MS. SONIA MATHUR, SENIOR ADVOCATE
MR. GAGAN GUPTA, SENIOR ADVOCATE

For Petitioner(s) Mr. Laxmi Kant Shukla, Adv.
Ms. Asha Upadhyay, Adv.
Mr. Satya Prakash Shukla, Adv.
Mr. V. N. Raghupathy, AOR

For Respondent(s) Mr. Garvesh Kabra, AOR
Mr. Kamlesh Kumar Maurya, Adv.
Mr. Avanish Deshpande, Adv.

List this matter before the Special Lok Adalat on 02.08.2024.

(NEETA SAPRA)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)